



ASCEND TELECOM INFRASTRUCTURE PRIVATE LIMITED

CIN: U70102TG2002PTC038713

Regd Office: Unit No.410, New Municipal No.9-1-87 & 119/14F/Unit No.10, 4th Floor, "Eden Amsri Square", St John's Road, Secunderabad - 500003, Telangana, India.
Corporate Office: Sangeeta Towers, 3, 80 Feet Road, Indiranagar, Bangalore - 560038, Karnataka, India.
Tel: 080 61164555, Website: www.ascendtele.com

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED JUNE 30, 2025

The Board of Directors of the company, in its meeting held on August 12, 2025, has approved the Unaudited Financial Results of the company for the quarter ended June 30, 2025. The results are available on the Company's website (www.ascendtele.com) and the Bombay Stock Exchange website (www.bseindia.com). You can also access the results directly through the following QR code.



For and on behalf of the Board of Directors of
Ascend Telecom Infrastructure Private Limited
Sd/-
Milind Joshi
Director
DIN: 02685576

Place: Mumbai
Date: August 12, 2025

Aditors 372/25

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF A P F ESTATES PRIVATE LIMITED

SR.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	A P F ESTATES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25.07.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400TG2008PTC060297
5.	Address of the registered office and principal office (if any) of corporate debtor	5-9-45, Aashi Towers Basheerbagh, Hyderabad, Telangana, India, 500063
6.	Date of closure of Insolvency Resolution Process	25.07.2025
7.	Liquidation commencement date of corporate debtor	08.08.2025 (Order Received on 11.08.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Vijay Pitamber Lulla Registration Number: IBB/I/PA-001/IP-P00323/2017-18/10593
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 201, Satchidanand Bldg., 12th Road, Khar (W), Mumbai - 400 052 Email: vijaylulla@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 203-B, Arcadia Bldg.195, N.C.P.A, Marg, Nariman Point, Mumbai - 400021. E-mail: apf.cirp@gmail.com
11.	Last date for submission of claims	12.09.2025

Notice is hereby given that the National Company Law Tribunal Hyderabad Bench, has ordered the commencement of liquidation of the **APF Estates Private Limited** on 08.08.2025.

However, the said order was received by the Liquidator on 11.08.2025.

The stakeholders of **APF Estates Private Limited** are hereby called upon to submit their claims with proof on or before 12.09.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Vijay Lulla
Date: 13.08.2025
Place: Mumbai
IBBI Regn No.: IBB/I/PA-01/IP-P00323/2017-18/10593
AFA: AA1/10593/02/181224/106612; Valid Till 18.12.2024

S. E. RAILWAY - TENDER

CPM/GSU/Chakradharpur acting for and

on behalf of President of India invites

e-Tenders against open tender for the

following work : **Sl. No.; Tender Notice****No., Name of work, Tender Value, EMD,****Cost of Tender from, Date of opening****are as follows : [1]: CKP-GSU-FENCING-****25-26-06; Provision of safety fencing****along the track by Metal Beam Crash****Barriers, fixed Kconcs fencing Bezinai-2000,****Pre-stressed Concrete and by brick work****with RCC column from Km 233.880 to****515.117 (281.237 Tr. Km) between****Asanbani-Jharsuguda Station.;****₹202.94,87,150.07; ₹1,00,00,000.00;**

GIC HOUSING FINANCE LTD.

4 TH Floor, Naspur House, 3-6-438/4, Himayath Nagar, Hyderabad-500029 Phone Nos: 040-49507353/49524717,

Mail Id: hyderabad@gichfinindia.com Web site: www.gichfinindia.com

Regd. Office: National Insurance Building, 6 th Floor, 14, Jamshedji Tata Road, Churchgate, Mumbai-20

DEMAND NOTICE

(IN PURSUANCE WITH SECTION 13 (2) OF THE SARFAESI ACT, 2002)

GIC Housing Finance Ltd. (GICHL) has sanctioned Housing loan to the following borrower(s) to purchase residential premises by creating equitable mortgage in favour of GICHL. The repayment of the loan(s) is irregular and the account(s) is finally classified as Non-Performing Asset in accordance with directions and guidelines of National Housing Bank. GICHL has therefore invoked its rights under section 13 (2) of the SARFAESI ACT, 2002 and called upon the borrower(s) to repay the total outstanding mentioned against each within **60 days** from the date of said Demand notice(s).

The borrower(s) is hereby again called upon publicly to pay the said total dues plus the charges & interest accrued till date within 60 days from the date of this notice failing which GICHL shall resort to all or any of the legal rights to **TAKE POSSESSION** of the said property(ies) and dispose it and adjust the proceeds against the outstanding dues amount. The borrower(s) is also restrained from alienating or creating third party interest on the ownership of the property(ies).

S. No.	NAME OF THE BORROWER & CO-BORROWER / LOAN FILE NO	ADDRESS OF THE MORTGAGED PROPERTY	DATE OF DEMAND NOTICE SENT	OUTSTANDING DUES AS PER DEMAND IN RS.
1.	Mrs. PERUKA RENUKA Ap060610005630	Cut No: 6, Saanvi Elite, Flat A-2, Ground Floor, Plot No: 49.50, 51, 52 & 53, Landmark: Bomma Balahaj Function Hall, Taluka: Boduuppall, State: Telangana - 500039	10.07.2025	Rs. 21,76,629/-

Date: 13/08/2025

Place: Hyderabad

Sd/-, Authorised Officer,

GIC HOUSING FINANCE LTD

ATHENA GLOBAL TECHNOLOGIES LIMITED

2nd floor, Unit No. 203 Gowra Palladium, Sy.No 8A & 8B1 in Survey Nos. 83/1, Serilingampally Mandal, Ranga Reddy District, Hyderabad-500081 Telangana India.

EXTRACTS OF UN-AUDITED FINANCIAL RESULTS FOR THE FIRST QUARTER ENDED 30TH JUNE, 2025

(Rs. in Lakhs)

PARTICULARS	STANDALONE		CONSOLIDATED	
	Quarter Ended 30.06.2025 (Un-Audited)	Year Ended 31.03.2025 (Audited)	Quarter Ended 30.06.2024 (Un-Audited)	Year Ended 31.03.2025 (Audited)
Total income from operations (net)	307.91	1,465.60	340.31	304.21
Net Profit / (Loss) for the period (before tax, exceptional and/or Extraordinary items)	(255.88)	(1,323.10)	(274.07)	(435.04)
Net Profit / (Loss) for the period before tax (after exceptional and/or Extraordinary items)	(255.88)	(1,323.10)	(274.07)	(435.04)
Net Profit / (Loss) for the period after tax (after exceptional and/or Extraordinary items)	(241.31)	(1,411.98)	(284.69)	(433.64)
Total comprehensive income for the period (comprising profit / (loss) for the period (after tax) and other comprehensive income (after tax))	(266.30)	(1,395.90)	(283.03)	(461.72)
Equity Share Capital	1,405.00	1,405.00	1,405.00	1,405.00
Reserves (excluding Revaluation Reserve as shown in the balance sheet of previous year)		19,742.62		16,469.50
Earnings per share (before extraordinary items) (of Rs. 10/- each)				
(a) Basic	(1.72)	(10.05)	(2.03)	(3.09)
(b) Diluted	(1.64)	(9.61)	(1.94)	(2.95)
Earnings per share (after extraordinary items) (of Rs. 10/- each)				
(a) Basic	(1.72)	(10.05)	(2.03)	(3.09)
(b) Diluted	(1.64)	(9.61)	(1.94)	(2.95)

Notes:
1. The above results were reviewed and recommended by the Audit Committee and approved by the Board of Directors of the Company at their meeting held on 11th August 2025.
2. The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the Stock Exchanges under regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly / Annual Financial Results are available on the Stock Exchange website. i.e. BSE Limited at www.bseindia.com

For Athena Global Technologies Limited

Sd/-

M SATYENDRA

CHAIRMAN & MANAGING DIRECTOR



BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED

CIN: L24219TG1993PLC015963

Regd. Office: Unit No.1011A, Level 1, Sky One (Wing A), Prestige SkyTech, Financial District, Nanakramguda, Hyderabad, Telangana, India - 500032.

Tel: + 91-40-65440409, Fax: + 91-40-23540444; Website: www.bhagirad.com; Email: info@bhagirad.com

Extract of Standalone & Consolidated Statement of Unaudited Financial Results for the Quarter Ended 30th June 2025

(₹ in Lakhs)

		STANDALONE				CONSOLIDATED			
Sl. No.	Particulars	Quarter Ended		Year Ended	Quarter Ended		Year Ended		
		30-06-2025 (Unaudited)	31-03-2025 (Audited)	30-06-2024 (Unaudited)	31-03-2025 (Audited)	30-06-2024 (Unaudited)	31-03-2025 (Audited)		
1	Total Income from Operations (net)	12,727.32	12,872.85	11,441.34	45,682.75	12,441.54	12,393.90	11,365.80	44,975.22
2	Net Profit / (Loss) for the period (before tax, Exceptional and/or Extraordinary items)	721.31	887.99	1,131.99	4,002.56	250.14	224.62	967.16	2,524.96
3	Net Profit/ (Loss) for the period before tax, (after Exceptional and/or Extraordinary items)	721.31	887.99	1,131.99	4,002.56	250.14	224.62	967.16	2,524.96
4	Net Profit/ (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	828.73	516.20	723.15	2,739.03	397.91	(88.42)	570.65	1,385.73
5	Total Comprehensive income for the period (comprising Profit/Loss) for the period (after tax) and other comprehensive income (after tax)	848.56	522.75	758.35	2,748.47	417.97	(80.92)	605.85	1,396.11
6	Equity Share Capital	1,296.69	1,296.69	1,244.35	1,296.69	1,296.69	1,296.69	1,244.35	1,296.69
7	Other Equity (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	68,641.80	-	-	-	66,925.50
8	Earnings Per Share (of ₹1/- each)								
	Basic in ₹	0.64	0.41	0.63	2.25	0.31	(0.08)	0.50	1.14
	Diluted in ₹	0.64	0.49	0.62	2.25	0.31	(0.03)	0.49	1.14